

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

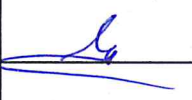
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.121/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.46/2015
NAME OF THE COMPANY	GSR Textiles Private Limited
NAME OF THE PETITIONER(S)	G Srinivasa Rao
NAME OF THE RESPONDENT(S)	GSR Textiles Private Limited & (05) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	Pcs	9849056652	
V.S. Raju	Advocate	98	

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.S. Raju Respondents 1 to 5.	Advocate	98480-83415	
	ORDER		

Heard, Mr.S.Chidambaram, the Learned Counsel for the Petitioner, Mr.V.S.Raju, the learned Counsel for the Respondent.

The both the parties requests time, post the matter on 17-11-2017 under the caption "Part-Heard".

Case is posted to 17-11-2017.


Member (T)


Member (J)